

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 110  
CP(IB) 589 of 2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Vaibhav Enterprise  
V/s  
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 24.08.2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : Adv. Mr. Monaal J Davawala (online)  
For the Respondent : Adv. Mr. Ketul Patel (physically)

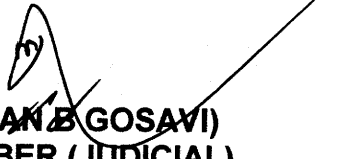
**ORDER**

This application is filed under Section 9 of Insolvency and Bankruptcy Code, 2016.

We direct Learned Counsel for both the sides to upload their respective pleadings/submissions on e-portal within seven days, if already not uploaded.

Matter stands adjourned to 05.10.2021.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)